



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
(Power Section) Civil Secretariat, Jammu.

Notification
Jammu, the 17th of December, 2018.

SRO 574 .- In exercise of the powers conferred by sub-section (1) of Section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Smt. Arti, Tehsildar, Head Quarter Assistant to Deputy Commissioner Udhampur to be the Executive Magistrate of the 1st Class, who shall exercise all the powers of an Executive Magistrate of 1st class within the territorial jurisdiction of District Udhampur.

By order of the Government of Jammu and Kashmir.

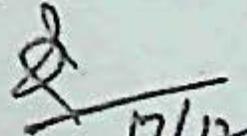
Sd/
(Achal Sethi)
Secretary to Government,
Department of LJ&PA.

No.LD(P)04/Misc-1/Udhampur

Dated 17.12.2018

Copy to the:-

1. Principal Secretary to Government, Home Department. This is in reference to his O.M No.Home/Land-Acq/109/2018 dated 10.12.2018.
2. Divisional Commissioner, Jammu.
3. Commissioner/Secretary to Government, Revenue Department.
4. Registrar General, J&K High Court, Jammu.
5. District Magistrate, Udhampur.
6. General Manager, Government Press Jammu for publication in an extra ordinary issue of the Government Gazette.
7. SRO Section, Department of LJ and PA(w.7.s.c).


17/12
(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer,
Department of LJ&PA

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